

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

**Misc. Application No. 1260 of 2023
And
Appeal No. 848 of 2023**

Panchal Shanti Lal

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Sakshi Dube, Advocate i/b Agarwal & Dhanuka Legal for the
Appellant.

Ms. Veena Hari, Advocate i/b Mansukhlal Hiralal & Co. for the
Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April
22, 2024.

15.02.2024
PTM

Ms. Meera Swarup
Technical Member